

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GFM RETAIL PVT LTD Date of Commencement of Liquidation: 18-12-2024; List of Stakeholders as on Date: 15-09-2026; Name of IP: Mutharasapuram Ganesan Chandrasekaran; Process Number: 1; Last 5 digit of registration number: 13620

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	3	177928203	3	173430063	0	4498140	0	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	663	46202474	663	46202474	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	1	8728237	1	1238755	0	7489482	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	35	171045432	35	142496946	0	28548486	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	7	11299212	6	11067712	0	231500	0	Annexure 9
Total		709	415203558	708	374435950	0	40767608	0	